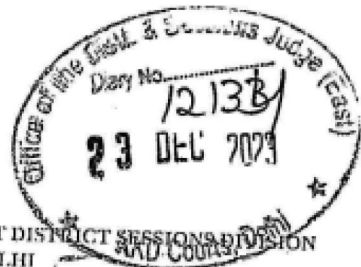
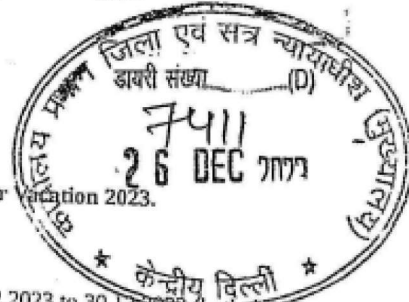


Web/Thc



OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: EAST DISTRICT SESSIONS AND COURTS, DELHI

The Director General (Prison)  
Central Jail, Tihar/Mandoli Jail  
Delhi



Provision of linkage of Video Conferencing in forthcoming Winter Vacation 2023.

Please note that in the forthcoming Winter Vacation-2023 w.e.f. 26.12.2023 to 30.12.2023 (both days inclusive), the work of extension of Remand/Rehnumai of UTPs shall be done through Video Conferencing of the Day Magistrate in East District, Karkardooma Court Complex, Delhi.

It is, therefore, requested to ensure that linkage of Video Conferencing in the forthcoming Winter Vacation-2023 is functioning in East District, Karkardooma Courts, Delhi for extension of Remand/Rehnumai of UTPs.

Chief Metropolitan Magistrate (East)  
Karkardooma Courts, Delhi

Dated: 22.12.2023

1042 CMME/EAST/KKD/Delhi

For information to:-

- 1. The Registrar General, High Court of Delhi at New Delhi.
- 2. The Principal District & Sessions Judges (Headquarters,) Tis Hazari Courts, Delhi.
- 3. The Principal District & Session Judges East, Karkardooma Courts, Delhi.
- 4. The CMJs of Central Districts Tis Hazari, Delhi.
- 5. The Secretary, DI SA East, Karkardooma Courts, Delhi.
- 6. The Chief Metropolitan Magistrates, East District, Karkardooma Courts, Delhi.
- 7. The In-charge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- 8. The In-charge Computer Branch for uploading, Karkardooma Courts, Delhi.
- 9. The Director of Prosecution, Delhi thr. Prosecution Branch, KKD Courts, Delhi.
- 10. The Public Prosecutor, Karkardooma Courts East/North East, Delhi.
- 11. The Secretary Shabdara Bar Association, Karkardooma Courts, Delhi.
- 12. The In-charge, Karkardooma, Delhi.
- 13. The Information Center, Karkardooma Courts, Delhi.
- 14. The Video Conference Room, Karkardooma Courts, Delhi.
- 15. The In-charge on letters.
- 16. Other Order File.

Chief Metropolitan Magistrate (East)  
Karkardooma Courts, Delhi